

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 2

COURT NO. : 1

18.04.2019

O.A./260/164/2015

ADITYA KUMAR & OTHERS
-V/S-
INCOME TAX

ITEM NO:8

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr. S. Behera, Ld. Counsel for the respondents is present.</p> <p>Vide order dated 13.03.2019, no one was present on behalf of the applicant and on that date last opportunity was given to the applicant to pursue this case.</p> <p>Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)</p> <p>pms</p>